

National Company Law Tribunal

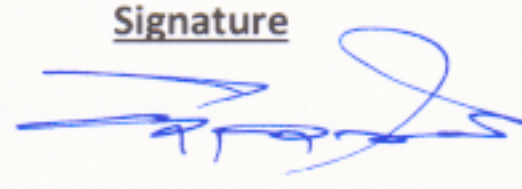
Allahabad Bench

CP NO. 109/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: M/s Christianus Muller vs M/s A & C Braid & ^{ROPC}

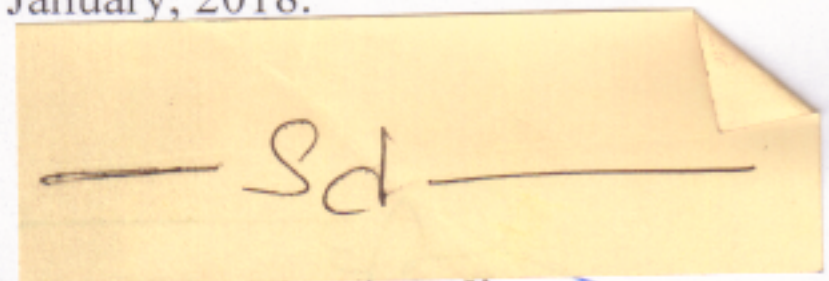
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	S.K. Gupta	PCS	Respondent	
<u>2.</u>	Ankit K. Singh	PCS	Respondent	Ankit [^]

CP No.109/ND/2014

Sh. S.K. Gupta, PCS for the respondent. He informed that matter is still pending before the Hon'ble High Court. It is also informed that some settlement has been arrived at and likely to be recorded before the Hon'ble Allahabad High Court, Allahabad.

In view of this the matter is adjourned to 30th January, 2018.



Dated:22.12.2017

H.P. Chaturvedi,
Member (Judicial)

Typed by:
Jyoti
(Stenographer)